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NEW DELHI, THURSDAY DECEMBER 8, 2016/AGRAHAYANA 17, 1938

MINISTRY OF FINANCE

(Department of Revenue)

(CENTRAL BOARD OF DIRECT TAXES)

CORRIGENDUM

New Delhi, the 8th December, 2016

INCOME-TAX

**S.O. 3681(E).**—In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), number 97/2016, published *vide* number S.O. 3288(E) dated the 25<sup>th</sup> October, 2016, in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), at page 2, in the line 9, for “established under” read “referred to in”.

[Notification No.113/2016/F. No. 149/144/2015 –TPL (Part-II)]

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